

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3700
TO BE ANSWERED ON 25.03.2022

BUDGETARY ALLOCATION UNDER ICDS

3700. SHRI RAJBAHADUR SINGH:
SHRI JAGDAMBIKA PAL:
SHRI CHANDRA PRAKASH JOSHI:
SHRI SANGAM LAL GUPTA:
SHRI MAHENDRA SINGH SOLANKY:
SHRI PRATAP CHANDRA SARANGI:
SHRI BRIJBHUSHAN SHARAN SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- the details of the budgetary allocation made under the Integrated Child Development Services (ICDS) scheme during the period of pandemic (2020-2021) along with the funds actually allocated and utilized in Madhya Pradesh, Uttar Pradesh, Rajasthan and Odisha;
- the proportion of funds allocated by the Government so far out of the total outlay under the scheme during the stated period for the said States;
- the details of the targets achieved under the scheme during the pandemic period;
- whether the COVID-19 pandemic situation has made any impact due to which performance of the scheme in allocation has declined; and
- if so, the steps taken by the Government to fill these gaps and protect the entitlements of beneficiaries of the Scheme specific to above mentioned States?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The details of the fund allocated, released and utilized under Anganwadi Services for all States/UTs (including Madhya Pradesh, Uttar Pradesh, Rajasthan and Odisha) is at **Annexure**.

(c) & (d) : Anganwadi Centres were closed due to Covid-19 pandemic. No impact study/survey (to study the impact of pandemic on nutritional status of women and children and on Early Childhood Care and Education) has been planned on ground, as human interaction has been minimised to control the spread of virus. However, to ensure continuous nutritional support to Anganwadi beneficiaries, Anganwadi Workers and Helpers are distributing Supplementary Nutrition at the doorsteps of beneficiaries once in 15 days. During Covid-19 pandemic period, Ministry sought regular reports from States/UTs to ensure uninterrupted delivery of nutrition and essential services to the beneficiaries. There has been no decline in the allocation of funds as per the details of BE, RE and expenditure in the last two years, which are as follows:

(Rupees in crore)

Sl.No.	Year	Budget Estimates	Revised Estimates	Expenditure	Percentage
1.	2019-20	19,834.37	17,704.50	16,891.99	95.41%
2.	2020-21	20,532.38	17,251.31	15,784.39	91.49%

(e) Streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts, Data management and Monitoring through "Poshan Tracker".

STATEMENT REFERRED IN REPLY TO PART (A) & (B) OF LOK SABHA UN-STARRED QUESTION NO. 3700 FOR 25.03.2022:

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2020-21					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	ANDHRA PRADESH	37473.16	37135.93	39621.07	39873.84	32145.17	35874.75
2	BIHAR	85607.81	85607.81	92248.70	79313.7	41451.77	45445.88
3	CHHATTISGARH	32790.77	24593.07	26222.62	33870.8	25841.06	26987.48
4	GOA	881.76	858.8	823.09	1285.37	1165.27	892.91
5	GUJARAT	39368.34	33671.97	50526.47	32465.82	27761.28	29690.94
6	HARYANA	9251.15	5919.04	9630.85	16977.41	12194.63	11869.85
7	JHARKHAND	35190.74	26033.9	13609.62	26459.84	19750.86	19224.29
8	KARNATAKA	59944.17	41000	58445.14	40205.33	27641.75	35653.32
9	KERALA	13049.61	13049.61	17111.18	23197.38	18941.99	19153.59
10	MADHYA PRADESH	76522.02	74405.7	55338.77	62419.6	47631.89	53155.97
11	MAHARASHTRA	66616.79	66330.71	86147.00	66818.56	52452.49	57438.70
12	ODISHA	51279.05	50299.05	50434.24	44976.91	34353.21	38054.00
13	PUNJAB	9060.70	4341.15	5640.37	16596.86	12687.89	14216.29
14	RAJASTHAN	40198.42	34894.46	36702.71	37836.08	28231.15	32069.77
15	TAMIL NADU	39852.62	39022.39	37167.33	32395.03	22048.8	26062.17
16	TELANGANA	22487.67	21522.15	25139.46	23957.08	18408.88	21042.26
17	UTTAR PRADESH	188948.75	139063.6	88800.15	106996.83	59495.34	83636.83
18	WEST BENGAL	65848.20	65848.2	31659.56	67822.24	38757.05	58129.73
19	DELHI	7185.75	6539.81	7179.30	10931.52	3547.26	6331.49
20	PUDUCHERRY	0.00	0	84.54	555.58	424.39	251.48
21	HIMACHAL PRADESH	8441.22	6919.79	7023.79	24591.84	18632.28	21153.62
22	JAMMU & KASHMIR	4682.72	4629.5	3512.05	39620.25	24272.52	37184.90

23	UTTARAKHAND	14629.43	14629.43	15276.49	23445.95	17820.82	17265.85
24	ANDAMAN & NICOBAR	406.43	406.43	406.43	1155.01	1119.01	119.01
25	CHANDIGARH	633.26	633.26	633.26	616.57	594.07	594.07
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	410.11	410.11	511.68	491.43	491.43
27	LADAKH	554.23	554.23	554.23	1694.07	1885.98	1885.98
28	LAKSHADWEEP	121.31	90.99	90.99	127.78	113.44	113.44
29	ARUNACHAL PRADESH	4001.44	3708.17	3767.99	11246.92	4420.82	2632.04
30	ASSAM	54495.86	54495.86	69759.55	63289.83	52880.27	52030.96
31	MANIPUR	8771.49	10697.3	6667.96	15507.42	6686.14	7993.14
32	MEGHALAYA	11707.34	11648.95	11224.55	6965.8	6044.17	6175.57
33	MIZORAM	2713.59	2288.18	2288.18	3874.83	5104.16	3580.04
34	NAGALAND	8233.04	8232.9	8233.04	6921.27	6688.44	6705.38
35	SIKKIM	606.45	336.42	517.57	2169.57	2093.06	2067.21
36	TRIPURA	8670.68	6503.02	7261.80	11488.99	8734.45	10334.73
Total		1010636.08	896321.89	870160.16	978183.56	682513.19	785509.07

APIP- Annual Programme Implementation Plan